

DIVISION BENCH

P-106

COURT - I

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/1(KB)2024
IA(I.B.C)/198(KB)2024,
IA(I.B.C)/465(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 17TH MAY 2024

IN THE MATTER OF	INDIAN BANK VS SUSHIL KUMAR GANERIWALA
UNDER SECTION	SECTION 95(1)

Appearances via video conference/physically

Mr. Santosh Kr. Ray, Adv.] For the Financial Creditor
Ms. Rituparna Sanyan, Adv.]
Ms. Zeba Khan, Adv.]
Ms. Muskan Saha, Adv.]

Mr. Niraj Agarwal, RP] For the Resolution Professional

Mr. Rohit Kumar Keshri, Adv.] For the Personal Guarantor
Mr. Ankit Chaurasia, Adv.]

ORDER

1. Ld. Counsel for the parties present.
2. Let the copy of the reply filed by the Personal Guarantor will be furnished to the Resolution Professional during the course of the day.
3. Post this matter on **22/05/2024**.

**Balraj Joshi
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**